NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1220/(MAH)/2017 CA No.

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017

NAME OF THE PARTIES: DB View Infracon Pvt.Ltd. V/s. Sahyadri Cow Farms Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Mr. Jehangie Jejeebhoy i/b bhamicha & Partners for Respondent

Mr. Preet Chheda i/b # DSK legol for Applicant

- Yehnin 3/8/17

all

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COMMON ORDER T.C.P. No. 1220/I&BC/NCLT/MB/MAH/2017 T.C.P. No. 1221/I&BC/NCLT/MB/MAH/2017 T.C.P. No. 1222/I&BC/NCLT/MB/MAH/2017 T.C.P. No. 1223/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representatives of both the sides are present.
- From the side of the Learned Counsel for the Respondent/Debtor it is stated that 2. the Settlement is expected and is in progress.
- In view of the Progress of the Settlement his right to file Affidavit may be 3. protected. No serious objection has been raised from the side of the Respondent. NU

In view of the "Amicable Settlement" adjourned to 11th August, 2017. 4.

Sd/-Bhaskara Pantula Mohan Member (Judicial) 03.08.2017.

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Sd/-M.K. Shrawat Member (Judicial)